

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING DECEMBER 2018

(data as on 14.01.2019)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	9	11	391
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	140	80	3519
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	8	0	770
BONDED LABOUR (Inc. Code 601)	44	19	1039
CHILDREN (Inc. Code 100-112)	135	122	608
WOMEN (Inc. Code 1300-1314)	560	564	2479
SC/ST/OBC (Inc. Code 1900-1904)	173	212	798
OTHERS	5567	5390	11316
TOTAL	6636	6398	20920

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of December 2018

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	5	6	177
Human Rights Defenders	4	11	100

Cases where NHRC recommended Monetary relief during the month of December 2018

Nature of incident	No of Cases	Amount recommended (in Rs.)
EXPLOITATION OF CHILDREN	1	300000
IMMORAL TRAFFIC ON CHILDREN	1	25000
SEXUAL HARASSMENT	2	500000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	5	850000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	3	800000
LACK OF PROPER MEDICAL FACILITIES IN THE STATE	1	200000
CUSTODIAL DEATH (Judicial)	10	2300000
NUISANCE BY LOCAL RUFFIANS	1	100000
LABOUR	1	400000
RAPE OUTSIDE POLICE STATION	1	200000
ABUSE OF POWER	2	200000
ATROCITIES ON SC/ST (BY POLICE)	1	50000
CUSTODIAL DEATH (Police)	1	100000
CUSTODIAL TORTURE	2	55000
FAILURE IN TAKING LAWFUL ACTION	5	625000
VICTIMISATION	1	125000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	300000
ABDUCTION, RAPE AND MURDER	2	125000
SEXUAL HARASSMENT AT WORKPLACE (GOVT.OFFICES)	2	150000
DISAPPEARANCE	2	125000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	7	1900000
RAPE OF SC/ST/OBC	1	25000
TOTAL	53	9455000